

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 297/16	TP 240/17	Hearing	100/ 104	Practo Technologies Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) Prema. Hatti

ROC



2. SATI. P. JOHN
sp & Legn

Admstr for Prabhu



Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD is present. Heard her. Counsel for petitioner is also heard. ROC report is received. Counsel for petitioner has already filed written submissions.

Orders reserved.


MEMBER (J)


MEMBER (T)